THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated 19th August, 2016

No.HCM.II/48/2015-Estt/Pt.I/3121 Consequent to the constitution of Commercial Court for the State of Meghalaya by the State Government Notification No.LJ(B)67/2016/24 dated 16.08.2016, Hon'ble the Chief Justice of High Court of Meghalaya, in exercise of powers under Section 5 of the "Commercial Courts, Commercial Division and Commercial Appellate Division of the High Courts Act, 2015", is pleased to constitute a Commercial Appellate Division of the High Court of Meghalaya consisting of Hon'ble the Chief Justice and the Senior-most Puisne Judge, for the purpose of exercising jurisdiction and powers conferred on it by the said Act.

By order,

REGISTRAR GENERAL

Memo No.HCM.II/48/2015-Estt/Pt.I/3121A Copy to:- Dated 19th August, 2016

- The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya, Shillong.
- The P.S. to Hon'ble Mr. Justice V.P. Vaish, Judge, High Court of Meghalaya, Shillong.
- 4. The Special Secretary to the Govt. of Meghalaya, Law (A) Department, Shillong.
- The Accountant General (A&E), Shillong.
- The Director, Printing and Stationery, Govt. of Meghalaya with a request for publishing the said notification in the next issue of the Official Gazette.
- 7. The Director, Information & Public Relation, Govt. of Meghalaya, Shillong.
- 8. The District and Sessions Judge, East Khasi Hills District, Shillong.
- 9. The District and Sessions Judge, West Jaintia Hills District, Jowai.
- 10. The District and Sessions Judge, West Garo Hills District, Tura.
- 11. The District and Sessions Judge, Ri Bhoi District, Nongpoh.
- 12. The District and Sessions Judge, West Khasi Hills District, Nongstoin.
- 13. The District and Sessions Judge, East Garo Hills District, Williamnagar.
- 14. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 15. The Registrars, High Court of Meghalaya, Shillong.
- 16. The Joint Registrar, High Court of Meghalaya, Shillong.
- The Joint Registrar-cum-OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 18. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 19. The Assistant Registrars, High Court of Meghalaya, Shillong.
- 20. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong.

- 21 The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
- 22. The Superintendent (Judl), High Court of Meghalaya, Shillong.
- 23. The Superintendent (Prcl.), High Court of Meghalaya, Shillong.
- 24. The Sr. Translator (I/C Stationery), High Court of Meghalaya, Shillong.
- 25. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 26. The Court Officer, High Court of Meghalaya, Shillong.
- 27. The Court Masters, High Court of Meghalaya, Shillong.
- 28. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 29. Notice Board.
- 30. Office file.

REGISTRAR GENERAL